

पर्यावरण और वन मंत्रालय में राज्य मंत्री
(श्री जंड. आर. अंसारी): (क) 27 शहरों में केन्द्रीय गंगा प्राधिकरण द्वारा स्वीकृत कुल निर्माण व्ययों में से उत्तर प्रदेश, बिहार तथा पश्चिम बंगाल के 10 शहरों में 34 स्कीमों पर कार्य आरम्भ हो चुका है। कृषि भूमि का और उससे प्रदूषण की समस्याओं पर सीधे कार्य नहीं किया जा रहा है। गंगा कार्यकारी योजना में मुख्य बल नगर के अपशिष्टों से होने वाले प्रदूषण को कम करने पर है। प्रदूषण से कृषि भूमि पर पड़ने वाले प्रभार या उससे पैदा होने वाला प्रदूषण इस योजना का अंग नहीं है।

(ख) तथा (ग) अपशिष्ट जल एवं अतमल को उपचार के पश्चात क्रमशः सिंचाई हेतु एवं खाद के रूप में प्रयोग किया जा सकता है। गंगा कार्यकारी योजना के तहत इन योजनाओं में यह अभिकल्पित किया गया है कि जहाँ कहीं उपयुक्त हो, मलजल उपचार संयंत्रों में ऐसे कार्यों को शामिल किया जाएगा।

Creation of Technology Development Fund

255. PROF. C. LAKSHMANNA : Will the PRIME MINISTER be pleased to state :

(a) whether Government propose to create a Technology Development Fund for providing finance for upgrading indigenous research process from pilot plan level ; and

(b) if so, what are the details of such processes already developed in the Council of Scientific and Industrial Research, Indian Council of Agricultural Research and other laboratories, including P.L. 480 Projects on some of which even patents were taken out years ago ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ELECTRONICS, SPACE AND ATOMIC ENERGY (SHRI SHIVRAJ PATIL):
 (a) The Government has recognised the importance of investments on

pilot plants, process demonstration units and prototype development in the commercial exploitation of technology developed in the laboratories. The TPIC had constituted a working group to examine the need for setting up a national industrial R&D fund. The report of the working group has been examined by the TPIC. The proposed fund envisages support for upgrading indigenous research efforts from pilot plant level. The Government is yet to take a final decision on this.

(b) Information is being collected and will be laid on the Table of the House.

X-Ray Havoc at BEL Plant

256. SHRI KRISHNA KUMAR BIRLA : Will the PRIME MINISTER be pleased to state :

(a) whether Government's attention has been drawn to the press report which appeared in the Times of India of 2nd April, 1986 regarding X-ray havoc at Bharat Electronics Limited plant at Ghaziabad with the direct exposure of unprotected workers to the deadliest microwave radiation causing serious health hazards; and

(b) if so, what measures have been taken by Government to provide adequate protection to the workers from the radiation hazards?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND DEFENCE SUPPLIES (SHRI SUKH RAM) : (a) Yes, Sir.

(b) The Transmitter of the radar system has adequate safeguards against all possible hazards including protection against X-ray radiation through lead shields. Measurements and tests conducted by Bhabha

Atomic Research Centre experts have established that the equipment is safe for operation and that there is no exposure to radiation. All measures have been taken to safeguard the health of the workers from radiation.

Signing of Memorandum of Understanding for Purchase of HMS Hermes from UK

257. SHRI KRISHNA KUMAR BIRLA : Will the PRIME MINISTER be pleased to state :

(a) whether Government have recently signed a memorandum of understanding with UK for the purchase of Royal Navy's aircraft carrier HMS Hermes for 60 million dollars which has become obsolete and was on the verge of being scrapped ; and

(b) if so, what are the reasons therefor and in what manner the ship is likely to be useful for the Indian Navy even after it has been refurbished?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH): (a) and (b) A Memorandum of Understanding was concluded on the 13th March 1986, for the purchase of HMS Hermes. The agreement of sale has been signed with Ministry of Defence, U.K. on 19th April, 1986. The cost of the package is likely to be around 63 million dollars inclusive of dry-docking and refit, spares, stores and services.

In the light of the threat perception, the availability of second aircraft carrier is considered desirable. The aircraft carrier HMS Hermes has the facilities for operating Sea Harrier aircraft and Seaking helicopter, which are already part of the Indian Navy's air-arm. HMS Hermes will be fully operational when

she joins the Indian Navy and is expected to serve till the end of the century.

Decisions at the National Integration Council

258. SHRI R. MOHANARANGAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what are the details of the discussions held and decisions taken at the National Integration Council meet held on the 7th April, 1986 in New Delhi; and

(b) whether any decision has been taken in regard to ethnic conditions prevailing in Sri Lanka ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) The National Integration Council Meeting held on 7-4-1986 deliberated on "National Integration and Communal Harmony, in the context of the situation in Punjab" The NIC adopted a resolution and set up a 21 members standing Committee under the Chairmanship of Shri Jagjiva Ram to Function on a continuing basis. The task of the Standing Committee will be to formulate both short-term and long-term measures for preserving national integration in various aspects all over the country.

(b) No. Sir.

Use of indigenous components in Colour T.V. sets

259. SHRI LEONARD SOLOMAN SARING: Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that one major Central public sector unit has come out with esigns of colour television sets using maximum indigenous components, including Integrated Circuits ;